

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA – Nomination of all the Judicial Officers working in the State of Telangana, including the trainee officers at Judicial Academy (excluding the Officers working on O.D.) to participate in the session on the topic “**Effective Conduct of Court Proceedings**” scheduled on 16.12.2023 (Saturday) from 10:00 a.m. to 11:30 a.m. through virtual mode – **ORDERS – ISSUED.**

ORDER ROC.NO.4943/2023-B.SPL., DATED: 14.12.2023

The High Court is pleased to pass the following order:

The Hon’ble Sri Justice Abhay.S.Oka, Judge, Supreme Court of India, is taking a session on the topic “**Effective Conduct of Court Proceedings**” to all the Judicial Officers in the State of Telangana.

In view of the above all the Judicial Officers working in the State of Telangana, including the trainee officers at Judicial Academy (excluding the Officers working on O.D.), are hereby nominated to participate in the session on the topic “**Effective Conduct of Court Proceedings**” scheduled on **16.12.2023 (Saturday) from 10:00 a.m. to 11:30 am** through **virtual mode.**

The Link to join the Session is:

<https://hcts.webex.com/hcts/j.php?MTID=m7f1a750c5987a0df433e7a7a6f3dd2d7>

Meeting number: 2514 672 0061

Password: 1234

NOTE: The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for attending the said programme through online.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. All the Judicial Officers working in the State of Telangana.
2. The Prl. Secretary to Hon’ble **The Chief Justice** (for placing before His Lordship’s kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana.
4. The Director, Telangana State Judicial Academy, Secunderabad (with a request to communicate the same among the trainee officers at Judicial Academy).

5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Chief Judge, City Small Causes Court, Hyderabad.
8. The Principal Special Judge for C.B.I. Cases, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, High Court Premises, Hyderabad.

10. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES / DISTRICT JUDGES WORKING IN (POCSO) COURTS / SENIOR CIVIL JUDGES / JUNIOR CIVIL JUDGES :**

- | | | |
|-------------------------|------------------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

11. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

+ *Spare...*